GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1016 ANSWERED ON:01.03.2011 POLICE REFORMS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Choudhary Shri Bhudeo;Dharmshi Shri Babar Gajanan;Hegde Shri Anant Kumar;Rama Devi Smt. ;Singh Kunwar Rewati Raman;Singh Rajkumari Ratna;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has constituted any Committee/Commission on Police Reforms and working of police in the country;

(b) if so, the details thereof alongwith the recommendations made by such Committee/Commission and the reaction of the Government thereon;

(c) the time by which all the recommendations are likely to be implemented in the various States;

(d) whether the Government has reviewed the status of implementation of the recommendations made by the various Committees/Commissions;

(e) if so, the details and the outcome thereof;

(f) the total expenditure incurred by the Government on such Committee/Commission;

(g) whether the Supreme Court has issued any directive to the Union and the State Governments in this regard; and

(h) if so, the details thereof alongwith the reaction of the Union and the State Governments thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (h): The reply is at Annexure.